

## Notifications of the Ministry of Mines

**खान मंत्रालय में राज्य मंत्री (श्री सतीश चंद्र दूबे)** : महोदय, मैं खान और खनिज (विकास और विनियमन) अधिनियम, 1957 की धारा 28 की उप-धारा (1) के अधीन खान मंत्रालय की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ :-

- (1) S.O. 924(E)., dated the 20<sup>th</sup> February, 2025, amending the Principal Notification No. S.O. 423(E), dated the 10<sup>th</sup> February, 2015.
- (2) S.O. 967(E)., dated the 24<sup>th</sup> February, 2025, notifying three entities, as mentioned therein, under 'Category A Exploration Agencies'.

[Placed in Library. See No. L. T. 2274/18/25]

### I. Notifications of the Ministry of Defence

#### II. Reports and Accounts (2023-24) of AWEIL, Kanpur, Uttar Pradesh; CAPS, New Delhi and MP-IDSA, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SANJAY SETH):  
Sir, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Defence Notification No. S.R.O. 71., dated the December 15 — December 21, 2024 (Weekly Gazette), declaring that the service or duty in the Union territory of Andaman and Nicobar Islands shall be the active service within the meaning and for the purposes of the Navy Act, 1957, for a period of five years, with effect from the 13<sup>th</sup> day of January, 2025, issued under clause (b) of sub-section (1) of Section 3 of the Navy Act, 1957.

[Placed in Library. See No. L. T. 2395/18/25]

II. (A) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (a) Annual Report and Accounts of Advanced Weapons and Equipment India Limited (AWEIL), Kanpur, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L. T. 2563/18/25]

(B) A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the Centre for Air Power Studies (CAPS), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 2394/18/25]

- (ii) (a) Annual Report and Accounts of Manohar Parrikar Institute for Defence Studies and Analyses (MP-IDS), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 2393/18/25]

**Reports and Accounts (2023-24) of GMRC, Gandhinagar, Gujarat; CMRL, Chennai, Tamil Nadu; RSC, New Delhi and related papers**

**आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू) :** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(A) (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (i) (a) Fourteenth Annual Report and Accounts of the Gujarat Metro Rail Corporation Limited (GMRC), Gandhinagar, Gujarat, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

- (ii) (a) Seventeenth Annual Report and Accounts of the Chennai Metro Rail Limited (CMRL), Chennai, Tamil Nadu, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. For (i) and (ii), See No. L. T. 2396/18/25]

(B) A copy each (in English and Hindi) of the following papers: -

- (a) Annual Report and Accounts of the Rajghat Samadhi Committee (RSC), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.